

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).4621/2008

(From the judgement and order dated 02/05/2008 in WP(CRL) No. 509/1996 of  
The HIGH COURT OF DELHI AT N. DELHI)

NARENDER KUMAR

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln(s) for interim directions and office report )

Date: 30/06/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR  
HON'BLE MR. JUSTICE G.S. SINGHVI  
[VACATION BENCH]

For Petitioner(s) Mr. R.M. Bagai, Adv.  
Mr. Rajiv Dewan, Adv.  
Mr. Rishi Kesh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
ORDER

Issue notice returnable within eight weeks after reopening.

(Pardeep Kumar)  
Court Master

(Vijay Dhawan)  
Court Master